assistance for the Production of Textbooks in Hindi and other regional languages under the scheme of Preparation, Translation and Publication of standard works of University level operated by the Commission for Scientific and Technical Terminology. In addition it is also proposed to give assistance to State Governments under the Centrally Sponsored Scheme for production of literature in Indian languages to assist the change-over to the regional languages the media of education at the University level.

- (b) Under both the schemes, the assistance is confined to production of books in Hindi and other Regional languages of University level. No direct assistance is given for production of textbooks at the school stage.
- (c) Under the Scheme of the Commission for Scientific and Technical Terminology a sum of Rs. 12.90 lakh was allocated during the year 1967-68 and a sum of 15 lakhs has been allocated for the next year 1968-69.

Under the Centrally Sponsored Scheme an allocation of Rs. 50 lakh has been made during the year 1967-68 and for the next year 1963-69 a sum of Rs. 1 crore has been allocated.

(d) Under the Commission's scheme only 50 per cent assistance is given for the Titles suggested by the translating agencies, the other 50 per cent being met by them.

Under the Centrally Sponsored Scheme assistance would be given on a sharing basis, 75 per cent of the actual expenditure will be borne by the Government of India and the remaining 25 per cent by the State Governments.

### Hindi Adviser

\*942. SHRI S. C. SAMANTA: Will the Minister of HOME AFFAIRS be be pleased to state:

(a) whether the Hindi Adviser in his Ministry has submitted his annual report for the year 1967-68;

- (b) if not the reasons therefor;
- (c) if the report has been submitted, whether a copy thereof will be laid down on the Table; and
- (d) the achivement made by his Ministry in the direction of development, propagation and use of Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) The Hindi Adviser is not required to submit any annual report.

- (b) and (c). Do not arise.
- (d) The functions of the Ministry of Home Affairs in regard to Hindi are confined to its progressive use for official purposes of the Union and imparting of training in Hindi to the Central Government employees. The Adviser has from time to time made a number of useful suggestions for progressively increasing the use of Hindi for official purposes. He has also personally supervised the preparation of revised Text Books for the Hindi Teaching Scheme of the Home Ministry.

### National Fitne's Corps

\*943. SHRI DEIVEEKAN:
SHRI CHENGALRAYA
NAIDU:
SHRI ANBUCHEZHIAN:
SHRI M. L. SONDHI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government are considering to disband or decentralise the National Fitness Corps;
  - (b) if so, the reasons therefor;
- (c) whether it is a fact that All India National Fitness Corps' Employees' Association have urged the Union Government for the retention of the celebrated scheme; and
- (d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir. The Government have decided to decentralise the control of National Fitness Corps employees.

- (b) The Central Government cannot continue to shoulder the responsibility for administration and control of the Corps and for the expenditure involved indefinitely when the NFC Instructors are actually working in various schools in the States and Union Territories.
  - (c) Yes, Sir.
- (d) The Government have given due consideration to these representations before and also after the decision to decentralise the control of the Corps.

## Media for U.P.S.C. Examination

- \*944. SHRI CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Andhra Pradesh Government have urged the Union Government for the effective implementation of three-language formula for holding the U.P.S.C. examinations in all the regional languages;
- (b) if so, the reaction of Government thereto;
- (c) whether the Andhra Pradesh Government have also urged the Centre for the implementation of the language Resolution recently passed by the Andhra Pradesh Assembly; and
- (d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Government resolution adopted by the Andhra Pradesh Legislative Assembly on 15th February, 1968 recommends inter alia that in imparting education there shall be strict

conformity in all the States of India with the three language formula and that at the time of recruitment to the Central and All India Services candidates shall be examined in all the three languages.

- (c) Yes, Sir.
- (b) and (d). The matter is under consideration.

#### Home Guards

- \*945. SHRI N. ANBUCHEZHIAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to establish an armed wing of the Home Guards for border defence; and
- (b) if so, the main features of the scheme and the names of the States where it is proposed to be started?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) A scheme for the creation of a border wing of the Home Guards in the border districts of the States of Rajasthan and Punjab has been approved.

(b) Several battalions, are to be raised in Rajasthan and the Punjab. All personnel of these battalions are to be armed. They will have suitable transport, accommodation and messing facilities. Home Guards of the Border Wing Battalions will be organised for effective command and control and will be properly trained.

# "Senas"

- \*946. SHRI BENI SHANKER SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number and names of different "Senas" which have been formed in different States during the last two years:
- (b) whether it is also a fact that the pro-Pakistani and pro-Communist clements are taking initiative in organising them and also in financing them;